

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 10th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-2 Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Tarunvir Singh Khehar, Adv.
2.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv. Mr. S. S. Sharma, Adv. for R-22
3.	Original Application No. 25/2018	Ankur Kashyap Vs. State of U.P. & Ors.	Mr. Ajay Kumar & Mr. Ashish Chaubey, Adv. for Applicant Mr. Ankit Verma, Adv. for State of Uttar Pradesh
4.	Original Application No. 31/2018	Asgar Ali Vs. Dinesh Yadav & Anr.	Mr. Kumar Dharmendra, Adv. for Applicant Mr. N. R. Thakur, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for GNCTD
5.	Appeal No. 44/2018 (M.A. No. 413/2018 & M.A. No. 414/2018)	Ramesh Agrawal Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Yogmaya Agnihotri, Adv. Mr. Anshuman Sharma, Adv. Mr. Shourya Malhotra, Adv. for R-3 Mr. Gaurav Choudhary, Adv. for R-4
6.	Original Application No. 253/2018 (M.A. No. 689/2018 & M.A. No. 869/2018)	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF & CC Ms. Savitri Pandey, Adv. for R-2 & 7 Mr. C. S. Parasher, Adv. for R-5 & 6 Mr. Vikram Singh Punia, Adv. for R-8 Mr. J. Lal, adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul

			Khurana, Adv. for R-15, 16, 19 to 22 Mr. Sebo Sankar Mishra, Adv. for R-11 Mr. Ankit Verma, Adv. for R-17, 23 & 24 Mr. I. K. Kapila, Adv. Dr. Abhishek Atrey, Adv. Mr. Amit Tiwari, Adv. for State of UP
7.	Original Application No. 283/2018 (M.A. No. 714/2018 & M.A. No.1081/2018)	Smt. Susheela Vs. Union of India & Ors.	Ms. Kanika Agnihotri & Mr. Eeshan Chaturvedi, Advs. for Applicant Mr. Devrak Ashok, Adv. for State of Karnataka Mr. Dhruv Pal, Adv. for MoEF Mr. B. V. Niren, Adv. for CGSC Mr. A. K. Prasad, Adv. for CGWA Mr. Darpan K.M., Adv. for r-4 Mr. R. S. Hegde, Adv. for R-11 Mr. Sudhir Kumar, Adv. for R-12
8.	Original Application No. 300/2018 WITH	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant Mr. Manish Kumar, Adv. for State of HP Mr. Archit Upadhyay, Adv. for R-5 Mr. Divya Prakash Pandey, Adv. for HPPCB Ms. Deep Shikha Bharti, Adv.
9.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. for HPSEB
10.	Original Application No. 351/2018 WITH	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forests & Ors.	Mr. Biswaranjan Paramguru, Adv. for Applicant Mr. Shashank Bajpai, Adv. for R-2 Mr. Manoranjan Parikar, Adv. for R-3 Mr. Shlok Chandra, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Sanjeeb Panigrahi, Adv. for R-6
11.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
12.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Ravinder K. Gupta, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for NBA Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for NBCC Mr. Ankit Verma, Adv. for State of UP
13.	Original Application No. 382/2018 (M.A. No. 873/2018)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Anuj Bhandavi, Adv. for R-5 & 6

14.	Original Application No. 423/2018	Sanjay & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
15.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
FOR HEARING			
16.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida Mr. Divya Prakash Pande, Adv. for MoEF
17.	Original Application No. 184/2017 (M.A. No. 319/2017, M.A. No. 1251/2017, M.A. No. 1084/2018 & M.A. No. 1085/2018)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Vivek Jaiswal, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
18.	Original Application No. 275/2017 (M.A. No. 520/2017, M.A. No. 1149/2017 & M.A. No. 1331/2017)	Mayank Dubey Vs. Ministry of Environment & Forests, Climate Change & Ors.	Mr. Vivek Chib & Mr. Davinder N. Grover, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharti, Adv. Mr. V. K. Shukla, Adv. for R-6 to 12 Mr. Ankit Verma, Adv. for State of U.P. Dr. Vijendra Mahndiyan, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Tritent Legal, Law Firm Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-13 & 14 Mr. Rajesh Srivastava, Adv.
19.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
20.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Advs. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajeev Aggarwal, Adv. for R-10

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